305 Grant of productivity CHAITRA 8, 1902 (SAKA) Company Secretaries But 306. linked bonus to Def.

Production workers (St)

SHRI GEORGE FERNANDES:

MR. DEPUTY SPEAKER: I am not allowing you, Sir. No.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): rose.

(Interruptions) **

MR. DEPUTY-SPEAKER: I am not permitting anybody. I am not permitting you. Whatever he says will not go on record. Whatever hon. friends say will not go on record. I am not permitting you. I have said I am not (Interruptions)**

MR. DEPUTY-SPEAKER: Please sit down. (Interruptions) ** I have said I am not allowing.

13.28 hrs.

STATEMENT RE. GRANT OF PRODUCTIVITY LINKED BONUS TO THE WORKERS OF DEFENCE PRODUCTION ESTABLISHMENTS

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): Mr. Speaker Sir.

The Government have accepted the scheme for grant of Productivity Linked Bonus to the workers of De-Production Establishments which would be applicable to the productivity of the Financial 1979-80 and for which the first payment would be made by October 1980. As a token of appreciation of employees' representatives accepting the scheme for payment of bonus linked with productivity, it has also been decided to make an ad-hoc payment equal to fifteen days' wages during the current financial Formal orders have been issued.

Proposals for grant of bonus to other categories of civilian workers in Defence Establishments are separately under consideration.

SHRI NIREN GHOSH (Dum Dum):

I have to move a motion againt the Deputy Speaker. That is the position to which you are driving us.

MR. DEPUTY SPEAKER: Now Bills to be introduced. Mr. Shiv Shankar.

(Interruptions) **

MR. DEPUTY-SPEAKER: I am not permitting anybody to intervene, in the conduct of the business. Let all these things not go on record. Do not note it. Mr. Shiv Shankar. Only Mr. Shiv Shankar's introduction will go on record.

(Interruptions) **

COMPANY SECRETARIES BILL*
13.30 hrs.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): Sir, I beg to move for leave to introduce a Bill to make provision for the regulation and development of the profession of Company Secretaries.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to make provision for the regulation and development of the profession of Company Secretaries."

The motion was adopted.

SHRI P. SHIV SHANKAR: I introduce the Bill.

MR. DEPUTY-SPEAKER: Now Mr. Shankaranand.

(Interruptions) **

MR. DEPUTY-SPEAKER: This will not go on record. Anybody's speaking other than on the business will not go on record.

(Interruptions) **

^{**}Not recorded.

^{**}Not recorded.

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